

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 435
CA/400/ND/2023, CA-450/2022,
Cont. P 09/2021, CA-417/2021 IN
CP/156/PB/2020

IN THE MATTER OF:

Sanjeev Jain	...	Applicant
Versus		
Nexgen Fluoropolymers Pvt Ltd. & Ors.	...	Respondent

Under Section 241-242.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Ranjana Roy, Adv. Pervinder Tanwar, Adv. Shikar Uphadhyay, Adv. Prateek Gupta
For the Respondent	: Adv. Tarranjit Singh Sawhney, a/w Adv. Jasmeet Kaur for R-2 & 5, Adv. Virag Kumar Agarwal, Adv. Shalini Agarwal, Adv. Naina Agarwal for R-4

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **21.05.2024**.

Sd/-
(Court Officer)